

THE HIGH COURT OF ORISSA; CUTTACK

FILE NO.-III-A-05/2022- 15090 DATED: 26.09.2024.

“ CORRIGENDUM ”

Apropos to Indicative short Tender Notice No.- 14006 Dated.05.09.2024 published in the Samaja and The Times of India (Bhubaneswar Edition) on 06.09.2024 and Long Tender Notice No.-13995 Dated.05.09.2024 thereof uploaded on Court's Website (<http://www.orissahighcourt.nic.in>) on 05.09.2024, it is notified for information of all concerned that the date of opening of Technical Bids of “Providing 97 nos. of Group-D personnels on contract outsourcing basis to High Court of Orissa, Cuttack” rescheduled to 30.09.2024 at 3:00 P.M. and the date of opening of Financial Bids will be informed later.

By Order,

Sd/-P.K.Rajguru

Registrar(Judicial)

Memo No.- 15091 Date. 26.09.2024.

Copy forwarded to :

1. Notice Board of the Court,
2. Superintendent, Computer Section to upload the above corrigendum in the Court's Website.


Registrar(Judicial)